## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Konal & Vouishmal for lawan Grhedienerler	Advocale	Resp No. 3,428	Now in
2. Gopi Sisodiya for &	Advocate		En la constant de la
3. Shamik Bhatt	Advocate	Respondents	
4. Pranjal Buch for Singly & Co.	Advocate	Respondends 1,2,5,6,7	1

## <u>ORDER</u>

Learned Advocate Ms. Gopi Sisodiya i/b Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Shamik Bhatt with Learned Advocate Mr. Pranjal Buch i/b Singhi & Co. present for Respondents no. 1, 2, 5, 6 and 7. None present for other Respondents.

Written submissions filed by Learned Counsel for Respondents no. 1, 2, 5, 6 and 7.

For verification of record.

List the matter 31.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of May, 2017.